PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF JAIPUR POLYSPIN LIMITED

Corrigendum to the Public Announcement which appeared in this Newspaper on November 11, 2004

1. The Last date for revising the offer price be read as January 7, 2005 in place of January 06, 2005.
2. The Last date of withdrawal by shareholders of the acceptance tendered, be read as January 13, 2005 in place of January 12, 2005.
3. The shares of the target company are frequently traded at the Stock Exchange, Mumbai and accordingly, the offer price has been justified as per Regulation 20(4) of the Regulations. However, the same is also justified in terms of Regulation 20(5) as under:-
   a. Negotiated price under Regulation 20 (5) (a) : Rs.29/- (Rupees Twenty Nine Only)
   b. Highest Price paid by the Acquirer under Regulation 20 (5) (b) : Rs.29/- (Rupees Twenty Nine Only)
   c. Other parameters as at September 30, 2004 :

i.	Return on Net Worth	0.96%
ii.	Book Value Per Share	Rs.28.10
iii.	Earning Per Share	Rs.0.17
iv.	P/E Ratio as at March 31, 2004	13.94

4. The financial figures for half year ending September 30, 2004 in case of the Acquirer company and the Target Company are as certified by their respective Auditors, whereas the same for other listed companies promoted by the Acquirer are based on the Limited Review Results issued by the Auditors pursuant to compliance with the clauses of the Listing Agreement.
5. The shares of the Target company are at present listed at the Stock Exchange, Mumbai (BSE), the Jaipur Stock Exchange Limited, Jaipur (JSE), The Delhi Stock Exchange Association Limited, Delhi (DSE) and the Calcutta Stock Exchange Association Limited, Kolkata (CSE). Information given at point no. 15 and 3.4 should be read in line with the above.
6. The formulas adopted for calculating financial ratios, wherever appearing in the PA is as under:-

Dividend (%)	(Dividend Paid/ Face Value of Share) * 100
Earning Per Share (EPS)	Profit After Tax/ No. of Outstanding Equity Shares
Profit Earning Retio (P/E)	Market price of Equity Share Earning per Shars
Return on Networth (%)	(Profit After Tax/ Net Worth) * 100
Book Value Per Equity Share	Net Worth/ No. of Outstanding Equity Shares

7. The offer is for acquisition of 20% of the Total equity share capital/voting rights of the target company. In case the number of shares received under the offer exceeds the offer size, then the Acquirer will accept shares on pro-rata basis

The Acquirer accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer laid down in the Regulations and subsequent amendments thereof.

This Public Announcement will also be available on SEBI's **website at www.sebi.gov.in**

Issued by Manager to the Offer:

Chartered Capital and Investment Limited
13, Community Centre, East of Kailash, New Delhi-110 065
Tel: (011) 26472557,26419079, 26218274 Fax: (011) 26219491
Email: ccapdelhi@indiatimes.com Contact Person: **Mr. M K Doogar**

Place: New Delhi
Date: December 27, 2004

On behalf of the Acquirer